

[English]

(II) Ministry of External Affairs

MR. DEPUTY-SPEAKER: The House will now take up discussion and voting on Demand No. 24 relating to the Ministry of External Affairs for which eight hours have been allotted.

Hon. members present in the House whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Those cut motions only will be treated as moved.

A list showing the serial numbers of cut motions moved will be put up on the Notice

Board shortly. In case any Member finds any discrepancy in the list, he may kindly bring it to the notice of the Officer at the Table without delay.

Motion moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President, out of the Consolidated fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1990, in respect of the heads of Demands entered in the second column thereof against Demands Nos. 24 relating to the Ministry of External Affairs."

STATEMENT

Demand for Grant in respect of Ministry of External Affairs for 1989-90 submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant on Account voted by the House on 17-3-1989	Amount of Demand for Grant Submitted to the vote of the House
1	2.	3	4
<i>Ministry of External Affairs</i>			
24.	Ministry of External Affairs	82,89,00,000	53,67,00,000
		10,73,00,000	367,69,00,000

SHRI G.M. BANATWALLA (Ponnani): I beg to move:

"That the demand under the head Ministry of External Affairs be reduced to Re. 1."

/Failure to reconsider policy towards Afghanistan./(1)

SHRI SYED SHAHABUDDIN (Kishanganj): I beg to move:

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to withdraw IPKF from Sri Lanka./(2)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to reach an agreement on trade and transit with Nepal./(3)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to stop the influx of refugees from Bangladesh./(4)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to facilitate the return of Tibetan refugees to China./(5)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to make any progress on negotiations for the demarcation of Indo-Chinese border./(6)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to resolve outstanding issues with Pakistan and to facilitate free movement in the field of information and culture./(7)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to rebuild bridges of understanding with the people of Afghanistan./(8)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to have the UN Resolution on Indian Ocean as a Zone of Peace implemented./(9)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to achieve a breakthrough on the rescheduling of foreign debts of the developing countries/(10)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to reach an agreement with the UN on extradition./(11)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

Failure to achieve any settlement with Burma on claims of Indian nationalas/(12)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to make any significant contribution to South-South-Cooperation./(13)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to play a meaningful role in the promotion of human rights the world over./(14)

"That the demand under the head Ministry of External Affairs be reduced by Rs. 100."

/Failure to achieve international norms for the transfer of technology and development capital to developing countries./(15)

SHRI B.R. BHAGAT (Arrah): I should be permitted to continue my speech later.

MR. DEPUTY-SPEAKER: Yes, yes.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): Will we continue after 6 o'Clock?

MR. DEPUTY-SPEAKER: No. We will continue on Monday.

SHRI B.R. BHAGAT: Mr. Deputy-Speaker, Sir, I would have very much liked the debate, as the practice goes, to be initiated by the Opposition. But I think they are not taking their work seriously.

MR. DEPUTY-SPEAKER: They are serious somewhere.

SHRI THAMPAN THOMAS (Mavelikara): We are all very serious.

SHRI B.R. BHAGAT: Outside the House, not in the House.

SHRI THAMPAN THOMAS: You have got the chance. You can start.

SHRI B.R. BHAGAT: My chance will come inevitably. But I wanted to reply also.

SHRI G.M. BANATWALLA (Ponnani): In any case, the debate begins from cut motions which are from the Opposition, like us.

SHRI B.R. BHAGAT: Let me begin by saying that the last year was a year of great success for Indian foreign policy, because the entire world accepted the basic principles of Indian foreign policy, the policy for peace, policy for settling of all disputes on the basis of negotiations. The entire ethos of the non-aligned movement was that we are not aligned with any bloc. We have independence of action and the entire non-aligned movement in which India played a great role moved towards bringing a detente and good relations among the major powers.

And this was a year, which was a year of success. So far as the detente between the United States and Soviet Union is concerned, not only the leaders of both the countries met, talked, made progress, but signed agreements and the important agreement on the elimination of a particular class of nuclear weapon, known as the Intermediate Nuclear Forces was signed. We made progress almost on all aspects of the regional conflicts. The famous agreement, Geneva agreement on Afghanistan was signed, in which the two super powers became the guarantor. the Iran-Iraq war—after great efforts, ceasefire was achieved. Kampuchea—my friend Mr. Natwar Singh played a very good role. The Kampuchean issue at one time was thought to be impracticable and could not be solved. Now we are in a process which may lead towards some solution. And in Central America.....

MR. DEPUTY-SPEAKER: You can continue on Monday. The House will now take up the Private Members' Business.

15.31 hrs.

INDIAN PENAL CODE (AMENDMENT)
BILL*

[English]

(Amendment of Section 376, etc.)

SHRI HAROOBHAI MEHTA (Ahmedabad): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code.

*Published in gazette of India Extraordinary, part II, section 2 dated 21.4.89.